Name of the Corporate Debtor: CEMA Electric Lighting Products India Private Umited

Date of commencement of CIRP: Feb 14, 2025

SI.No

List of Operational Creditors (Government Dues)

LIST OF CREDITORS AS ON: JULY 20, 2025

2 Asst Commissioner - PF, Vatwa Department Sales Tax Officer, Unit No48, Income Tax Department, Ch-34 Nadiad **Details of Claimant** Gujarat Gujarat Government RUMACHANDRAM Date of receipt 27.02.25 Details of claim received Amount claimed 1,68,29,988 1,00,31,466 65,24,047 2,74,475 Amount of claim Nature of admitted Claim 1,68,29,988 1,00,31,466 Provident 2,74,475 VAT 65,24,047 Income Tax **Details of Claims admitted** Fund **Employees** N_O related Whether 8 0 No CoC, if share in % voting applicable 0.02 0.77 1.29 0.50 contingent dues, that claim under claim not claim may be set- verification admitted Amount of õ ĕ S any mutual Amount of 약 Š Amount of Amount of Remarks, if yne

T R RAVICHANDRAN INTERIM RESOLUTION PROFESSIONAL CEMA Electric Lighting Products India Private Limited AFA Valid till 31.12.2025 IBBI/IPA-002/IP-N00241/2017-2018/10692 ARUV BESIPPAN 2017-18/10 THAR BESIPPAN 2017-18

Grand Total

No 6th CoC Meeting dated July 24, 2025

Amount in IN

OC. COUT